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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/974/2019 IN  
PETITION NUMBER : CP/468/IB/2017  
NAME OF THE PETITIONER(S) : G V RAVIKUMAR  
NAME OF THE RESPONDENT(S) : JASVIR & 2 OTHERS  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	R. Meenatchi	Counsel for I <sup>st</sup> Respondent	R. Meenatchi
	Rajam Ramesh Kumar	Counsel for R <sub>2</sub> & R <sub>3</sub>	Rajam R
	D. Vinod for B. Dhanaraj	Counsel for Applicant	D. Vinod

**ORDER**

Ld. Counsel for the Applicant as well as Counsel for R1 are present. It is represented by the Counsel for R1 being the Regional P.F. Commissioner of Employees Provident Fund Organisation that reply has been filed to this application to which the Counsel for the Applicant seeks some time to file rejoinder. Let the same be filed within a period of two weeks from today. Post this application finally on **16.03.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)